

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 4(ND)/2010**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2016 AT 10.30 A.M**

**NAME OF THE COMPANY:** M/s Mr. Sh. S. P. Gupta & Ors. Vs. M/s. International  
Committer Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	NEHA KHURANA	(ADV)	RESPONDENT No 1 to 6	<i>[Signature]</i>
2	Mr. Nitesh Jain	Adv	Per	<i>[Signature]</i>

**ORDER**

Pleadings in this case are stated to be complete.

2. Re-notify this case for final arguments on 29.09.2016 at 2.00 p.m.

*Sd/-*

(Ina Malhotra)

Member Judicial

*Sd/-*

(R. Varadharajan)

Member Judicial